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Dr. B.C. Samantray -Vrs- UOI

Admission Sl.No.02
O.A. No.992/2012

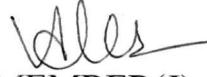
Order dated 4th November, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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None for the applicant. This matter was listed on 08.01.2013 and on the prayer made by the Ld. Counsel for the applicant, the matter was adjourned to be listed as and when moved. In the meantime, more than three years have been elapsed and till date no steps have been taken by the applicant/Counsel to list it for admission. It seems that the applicant is no more interested to pursue this matter. Therefore, it is not proper to keep this matter pending. However, to give a last opportunity to the applicant, Registry is directed to list this matter on 16.11.2016 for admission. I make it clear that if none appears for the applicant or no steps are being taken by the applicant to represent his case, then it will be presumed that the applicant does not want to pursue the matter and the same will be dismissed for non prosecution.

2. Copy of this order be transmitted today by the Registry to the applicant in the postal address given in the cause title of the O.A. by speed post.


MEMBER(J)

K.B.